

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 15.04.2024 AT 10:30 AM

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	IA (IBC)/497/2024 in Company Petition IB/153/2023
<b>NAME OF THE COMPANY</b>	
<b>NAME OF THE PETITIONER(S)</b>	State Bank of India
<b>NAME OF THE RESPONDENT(S)</b>	Uma Bai Agarwal
<b>UNDER SECTION</b>	95 of IBC

**ORDER**

**Present:** Ld. Counsel Mr. VVSN Raju for the Financial Creditor.  
Ld. Counsel Mr. G. Bhupesh for the Personal Guarantor.

Counter as well as objections to the RP report be filed within 2 weeks and Rejoinder, if any, within next 10 days. **Matter is adjourned to 04.06.2024.**

**SD/-**

**MEMBER (T)**

**SD/-**

**MEMBER (J)**